NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

Co. Appeal No. 84/252/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.01.2018</u>

Name of the Company:

Amit Tarwani

(Glorious Brands Sales Pvt. Ltd)

Registrar of Companies

Section of the Companies Act:

Section 252 of the Companies Act, 2013

SIGNATURE REPRESENTATION **DESIGNATION** S.NO. NAME (CAPITAL LETTERS)

1. Vishaltahmul

Vishal Pahmal - Anhmy

ORDER

Learned FCA Mr. Vishal Paliwal present for Appellant. None present for ROC.

Proof of service on ROC filed.

No objections received from ROC.

Appellant is directed to file bank statement.

List the matter on 15.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 08th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL